

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:898  
ANSWERED ON:14.08.2012  
INVOLVEMENT OF FOREIGNERS IN CRIME  
Thamaraiselvan Shri R.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether incidents of foreigners involved in various crimes has increased in the recent times;
- (b) if so, the details thereof during the last one year; and
- (c) the steps taken by the Government to prevent such incidents?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): Instances of violation of the law and involvement in illegal activities by foreign nationals have been reported. Registration of cases and action thereon comes within the purview of police stations and State Governments/ Union Territory Administrations concerned. Statistical data of this nature are not centrally maintained. Law enforcement agencies maintain a strict vigil on the activities of foreigners in the country and take appropriate action.